SHRI C. M. STEPHEN (Idukki): I just wanted to get an information. You would remember, Sir, there was a demand from this House for a discussion on the discussions with Mr. Kosygin. Finally, you made an announcement that if somebody writes, then Government will be requested to do something like that. I wrote to you about 3 or 4 days back.

MR. SPEAKER: I have passed it on.

SHRI C M. STEPHEN: I would like to know from the Government at least this, "The documents are with them, it is for them to make only a statement—whether they are going to make a statement and when they are going to make a statement. This is a matter which came up in the House. It was closed by a decision by you. Therefore, I would like to get some information as to whether and when the Prime Minister will make a statement.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Sir, the communication, as you said, has been received by the Prime Minister, and a statement will be made on Monday.

MR. SPEAKER: Now Calling Attention. Shri Kanwar Lal Gupta.

(Interruptions) **

MR. SPEAKER: No. no. You have not given any notice. I will not allow it. You must give notice. We must go according to the rules.

(Interruptions) **

MR. SPEAKER. I won't allow anything. Don't record anything.

(Interruptions) **

MR. SPEAKER. You cannot have different rules for different persons. Now, Mr. Kanwar Lal Gupta, He is not here, Mr. Harikesh Bahadur.

commentators etc.
by AIR (CA)
SHRI JYOTIRMOY BOSU; Yester-

Blacklisting of certain

SHRI JYOTIRMOY BOSU: Yesterday, Sir, in obedience to the Chair, 1 sat down.

MR SPEAKER: In obedience to the Chair, again sit down please.

(Interruptions) **

MR. SPEAKER: No, no. Don't record.

(Interruptions) **

MR. SPEAKER. I have given full opportunity. On Monday, there will be the adjournment motion. Mr. Harikesh Bahadur.

(Interruptions) **

ब्राध्यक्त महोदय : भाप सोमवार को इस पर बात करिए

MR. SPEAKER: Don't record.

(Interruptions) **

MR SPEAKER Order, order, please. Please go on, Mr. Harikesh Bahadur.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED BLACK-LISTING OF CERTAIN COMMENTATORS, WRITERS, JOURNALISTS AND MEMBERS OF PARLIAMENT BY A.I.R. AND DOORDA. SHAN

भी हरिकेस बहुतपुर (गोरखपुर) : सध्यक्ष महोदय, मैं प्रविलम्बनीयां बोक महत्व के निम्नविश्वित विषय की घोर सुमना और प्रसारण मंत्री का ज्यान विश्वाता हूं और प्रार्थना करता हूं कि वे इस के ऊपर एक बक्तव्य वें :

"धाकुशनाणी धीर दूरदर्जन द्वारा कुछ समीक्षकों, लेखकों, पंजकारों तथा ससद् सदस्यों के विहिष्कार के समाचार।"

^{**}Not recorded.

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI L. K. ADVANI): On assumption office on an anti-Emergency mandate. the new Government's first task was to restore the credibility of the media which was severely eroded the Emergency period due to the misuse of media for party ends. It was noted that there were speakers, who had overnight changed their views with the change in Government was, therefore, felt that due care was necessary to be taken while inviting speakers on All India Radio and Doordarshan The media were vised that such of the speakers as had come out enthusiastically in support of the Emergency should ordinarily not be invited by Akashvani and Doordarshan for programmes of political nature These people, however, could be booked for programmes which were of a non-political nature It would thus be seen that the policy of this Government has been to build up the credibility of Akashvani Doordarshan by adoption an impartial and balanced approach. There has been no black-listing as such of any person for AIR and Doordarshan programmes

Copies of three communications sent to Akashvani and Doordarshan in this regard are placed on the Table of the House.

Communications

(i) Guidelines approved in a meeting with MIB on 13th April, 1977 and circulated vide Ministry of I. & B. U.O. No. 1/5/77-IP&MC, dated 18th April, 1977

POLICY GUIDELINES FOR GOV-ERNMENT MEDIA

- Official Media should not build up image of any individual, howsoever important he or she may be in public life.
- There will be no aggressive onesided naked propagandist approach, as in the past, in discharging their duties in propagating Government policies.

- 3 Media should adopt subtle and sophisticated approach Opposite points of view including criticism of Government policies and programmes and their implementation should find place in their programmes and releases This was necessary to restore credibility of the media.
- 4 News coverage should be diversified and names of individuals need be brought m if they have the news value and are specifically related to the news. Coverage should be balanced and should project Governments policies, programmes and achievements in an objective and balanced manner. Events and developments rather than nersonalities should be the main focus.
- 5 Conscious efforts should be made to make news and programmes relating to developmental programmes more interesting and they should not be duli and insipid as now Media Heads should devise ways and means to make them interesting and lively to the listeners, viewers and audiences.
- 6 All sides should be presented by including discussions of shortcomings in the implementation of Governments policy by participants and beneficiaries.
- 7. All slogans, slides, documentary films, INRs etc associated with Emergency and 20 plus 5 points programme should be withdrawn immediately if not already done. However, motivational and informational publicity would continue to be done by Government Media, including slogans, hoardings and slides.
- 8 An immediate exercise should be undertaken to review the existing hoardings, slogans and slides and new slogans prepared keeping in view the directions of Government.
- 9. While effecting a change in the style of publicity, it should be ensured that there is no lef-up in publicity efforts. Media Units were free to act and should have no hesitation in respect of publicising Government policies and programme

[Shri L K. Advani]

ductive publicity.

and Doordarshan.

They should, however, guard against projecting policies as such and also what would amount to counter

- Akashvani and Doordarshan should organise discussions on the subject of projection of news and programmes in its news and non-officials and experts in the subject should be associated.
- 11. As regards speakers on the Akashvani and Doordarshan, there were many turn-coats who changed their views with the change of Government. Such of the speakers

as had come out enthusiastically for

supporting the Emergency and asso-

ciated programmes during that period,

should not be engaged by Akashvani

12. As regards the family planning, the Minister made it clear that the present Government is not against family planning as such. In fact, it has already declared that it is in favour of a national population policy. It is, however totally against coercion

or compulsion. Family Welfare has to

be completely voluntary. Publicity

for family welfare should be done al-

though in a low key, in consultation

with the Ministry of Health and Fa-

- mily Welfare. 13. Concratsation of Government policies and programmes in various fields would take place only by the
- next Parliment Session. In the meanwhile, Media Units were advised go ahead on the basis of the President's Address to the Parliament well as the programmes and policies announced by the Janata Party on the basis of which it has been voted to power.
- democracy in the country had generated an immense fund of goodwill abroad. Efforts should, therefore, be made to cash in on it in consultation with the EXP Division of the Ministry of External Affairs. Media Heads con-

14. MIB stated that restoration of

cerned should devise a strategy towards this direction and put up their suggestions for consideration.

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(ii) Copy of confidential u.o. note No. 12/215/77-B(P), dated 29th June. 1978 from the Ministry of I&B to DG, AIR, DG, Doordarshan Director of News Services.

Subject—Review of the policy with regard to broadcast by persons who had also vociferous advocate of Emergencu.

It may be recalled that recently a meeting was held under the Chairmanship of JS(B). Some decisions were taken on the desirability broadcast by vociferous advocate Emergency both in AIR and Doordarshan. Extracts of the noting in this regard as reproduced below are sent herewith for information and guid-

It was pointed out by DNS that noteable among those who figured frequently in Akashvani and Doordarshan programmes during the Emergency period and who were clearly identified as strong supporters of Emergency are the following: --

1 Dr. V. P. Dutt

ance.

- 2. Dr. A. M. Khusro
- 3. Dr. P. K. Tripathi 4. Shri Vishwabandhu Gupta
- 5. Shrimati Shyamla Pappu
- 6. Dr. Charanjeet Chanana
- 7. Shri A. K. Jain

8. Shri Rashid

Times). 9. Shri Girish (New Mathur Wave).

Talib (Hindustan

- 10. Shri D. R. Goyal (Secular Democracy).
 - 11. Shri Shrikant Verma
- 12. Shri K. K. Mishra (Navjivan, Lucknow).

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- 13. Shri Vinod Mishra (Hindustan)
- 14. Shri R. D. Kwatra, Political Commentator
 - 15. Shri V. D. Chopra (Patriot)
- 16. Shri B. K. Joshi (National Herald); and
- 17. Shri Vishnu Dutt (National Herald).
- 3. It was ensured both by DG, AIR as well as DG, Doordarshan, that these persons, who were vociferous advocates of Emergency, are not being invited to their programmes, to maintain credibility of these media.
- 4. There were quite a few who were active in presentation of programmes in justification of Emergency or in support of the 25-points of the former Prime Minister and 5-points of Shri Sanjay Gandhi. While they cannot be described as vociferous advocates Emergency, their association with such programmes would require that should not be booked too frequently and certainly out for political discussions and commentaries. They can, be booked for such programmes Akashvani and Doordarshan which are

The receipt of the u.o. note may be acknowledged.

of cultural nature.

(iii) Copy of the Confidential d.o. letter No. 12/215/77-B(P), dated 7-11-78 from Joint Secretary (Broadcasting) addressed to Director Generals, Akashvani and Doordarshan and Director of News Services, A.I.R., New Delhi.

I am desired to invite attention to this Ministry's u.o. No. 12/215/77-B(P), dated 29th June, 1978 which a copy of the record of the discussions held in the room of former JS(B) in regard to the policy of allowing broadcasts by persons who had been vociferous advocates of Emergency. The operative portion of the minutes is

contained in paragraph 4 which states

that persons who were active in the

presentation of programmes in justification of Emergency or in support of 20-Point Programme of the former Prime Minister and 5-Point Programme of Shri Sanjay Gandhi should not be booked too frequently and in any case not for political discussions and commentaries. The minutes further clarified that they should be booked for such programmes of Akashvani and Doordarshan which are of cultural nature.

- 2. Government have been informed that the circulation of these minutes has created an impression that Government had blacklisted a few persons from participation in the programmes of AIR and T.V. I am desired to clarify that the policy in this regard have been repeatedly stated by the Minister for Information Broadcasting and in Parliament and Briefly stated the policy is that order to restore to the media credibility lost by them Emergency it is imperative that vociferous advocates of the Emergency be kept out from political discussions and commentaries. It has been clarified that they could, however, be booked for programmes which were of a non-political nature. I am to further clarify that this policy would equally apply to the seventeen persons listed in Paragraph 2 of the u.o. referred to above.
- The above policy may kindly be kept in view in inviting people for programmes on AIR and Doordarshan.
- 4, This letter disposes of DG AIR's d.o. No. 21/24/78-PI dt. the 16th October, 1978.

With regard,

श्री हरिकेश बहादुर: मान्यवर, माननीय मंत्री जी ने अपन वक्तव्य में यह कहा है कि आकाशवाणी और दूरदर्शन की विश्वसनीयता बनाने के लिए सरकार निष्पक्ष और संतुलित दृष्टिकोण अपना रही है और आकाशवाणी और दूरदर्शन के कार्यक्रमों के लिए किसी व्यक्ति को काली सूची में नहीं रखा गया है-यह ज्ञाकर मुझे प्रसन्नता हुई है।

[भी हरिकेस बहादुर]

इमरजेसी के दौरान तमाम लौगो ने इतने कुकर्म किए है और कभी भी उन्हों ने इस बात को नहीं सोबा कि पत्नकारिता का जो उद्देश्य है, उस का जो लक्ष्य है उस का किम नीयत के माय पूरा करना चाहिए। खुले भ्राम नरीके से बहुत रे लोगों ने इमर्जेन्सी के कुकर्मी की तारीफ की है, उन की सराहना की। कुछ लोग ऐसे भी रहे जो कि राजनीतिक लोग रहे है मैं पत्रकारो की बात ग्रमी नही करता -जो कि स्वच्छन्द विचारो को व्यक्त करने के लिए जीवन भर किसी प्रकार के विशेष दवाब में नही रहे, ऐसे लागा ने खास तरीके से, बडी नाममझी ग्रीर बेशमीं के साथ सभी कमौका समर्थ न किया । इमर्जेन्सी के जमाने मैं लागो ने प्रपनी घन्नरिसा को ताक पर रख दिया या, भन्नरिन्मा की भावाज को कभी सुनने की काशिश नहीं की थी। इन लागा ने हर हालत में उस सरकार के सभी प्रकार के कुकर्मों क समर्थन करने का बीडा उठाया था। रेडिया व टेलीविजन के माध्यम से इस कार्य का किया । यह बढी शम नाक बात थी, हम उस का कड़े से कड़ा विराध करते है।

लेकिन एक बात मैं जरूर कहना चाहता ह कि जिन लागों ने ऐसे कार्यों को किया है उन से बदला लेने की भावना के साथ कोई कार्यवाही नही होनी चाहिए। हमें उदारता का परिचय देना चाहिये। स्योकि हम ने उस समय देश से यह भी कहा था कि हम जो तरीका भपनाना बाहते हैं उस में किसी भी प्रकार का डिस्कि-मिनेशन या पक्षपात नहीं करेगे। यह खशी की बात है कि माननीय मन्नी जी ने इस दिशा में काफी सज्छे कार्य किए हैं लेकिन उस के साथ माथ यह बात भी बाज लोगो के मन में बैठती जा रही है कि कुछ विशेष तरह के लोगो को बलाने की जो परम्परा पहले चली बी भाज भी वही बल रही है। मैं ममझता हू इस बात का बण्डन तथा निराकरण होना चाहिए और यह तभी हो सकता है जब कि सरकार इस दिशा में बहुत महत्वपूर्ण तरीके से सोचे भीर कवम उठाए। नौकरबाही जो है बह बाज भी उसी तरह से काम कर रही है जैसे कि इमर्जेन्सी के जमाने में करती थी। माननीय मेंब्री जी ने तमाम ऐसे निर्देश दिए है जिन पर नौकरशाही को सही डग से व्यवहार करना चाहिये लेकिन वह नही कर रही है। मली जी की खुश करने के लिये या जनता पार्टी को खुन करने के लिये वे भ्रपने पुराने तरीके पर ही चल रहे हैं क्योंकि नौकरशाही के पास कोई अन्तरात्मा नहीं होती है। वे अपनी नौकरी को बचाने के लिये देश के साथ गहारी कर सकते हैं, जनता के साथ गहारी कर सकते हैं। प्राज रेडियो व टेलीविजन की यह स्थिति बनती जा रही है कि बीरे बीरे उस की विश्वसनीयता बारम हो रही है। यदि यही स्थिति रही और रेडियो की विश्वमनीयना खतम हा गई तो झाजका रेडियो भीर टेलीविजन भी उसी प्रकार से हो जायेगा जिस प्रकार से इमर्जेन्सी के दिनों में रेडिया भीर टेलीविजन बने हए बें।

मान्यवर, मैं यही कहना चाहूगा कि राजनीतिक विचार के झाझार पर किसी भी प्रकार की लिस्ट नहीं बनानी चाहिए ! अगर सिकारीगण इस प्रकार का कार्य कर रहे हैं तो मैं चाहूना कि माननीय मंत्री जी स्वय इस चीज को देखें ! केवल समर्थकों की या केवल विरोधियों की इस प्रकार की कोई जिस्ट सिकारियों से बनवावने वो इससे न केवल माननीय न बी जी, बिल्क जनता सरकार और जनता पार्टी की भी बदमामी होगी। हमें माननीय मजी जी या सरकार की नीयस पर कोई तक नहीं है, लेकिन फिर भी इस और ज्यान विया जाना चाहिये तथा जो नई पीढ़ी के लोग हैं जन को मधिक से प्रधिक इन कार्यक्रमों में भाग लेने का मौका विया जाना चाहिय।

मै माननीय मर्ला जी से एक सवाल पूछना बाहता हू-जिन 17 व्यक्तियों की लिस्ट बनाने की बात कही गढ़ी है, उससे रेडियो और टेलीविजन दानों की विश्वसनीयता पर प्रभाव पड़ा है, मैं जानना बाहता हूं कि उस विश्वस-नीयता को बढ़ाने के लिये सरकार क्या कदम उन्हें हिंदी है तथा नई पीड़ी के पत्रकारा का धाश्रय दने के लिये क्या कदम उठा रहें हैं? लोगों को ब्नाने के लिय सरकार न क्या तरीका अपनाया है तथा वह कौन सी मशीनरी है जो लागों को बुनाने का कार्य करती है ?

श्री लाल कृष्ण झाडवाणी अध्यक्ष जी, मैं माननीय सदस्य के इस नचन से पूर्णतया सहमन हु कि घाकाशवाणी धौर दूरदर्शन में लागी को धामन्त्रित करते समय किसी भी प्रकार के प्रतिशाध की भावना का स्थान नहीं होना चाहिये। सचमुच में जो यह निर्वेश दिया गया है, वह निर्वेश इस उद्देश्य से किया गया है कि धाकाशवाणी धौर दूरवर्शन की विश्वसनीयता स्थापित हो उस बिश्वसनीयता के स्थापित करने की दिशा म यह कदस उठाया गया है शायव कृष्ठ माननीय सदस्य कह सकते है कि इस में केवल 17 नामों को लिया गया है, जब कि एमजेंन्सी का समर्थनकरने वालो की सक्या बहुन ज्यादा थी।

यह बात सही है, लेकिन जब 17 नाम मीडिया के लोगो ने बैठ कर छाटे तो उन वे केवल उन लोगो को ही निकासने की कोशिश की गई जो बहुत ज्यादा धाइडेन्टिफाईड हो गए वे शीर ने शी पार्टिस-पेस्ट्स वे जो बार बार इमर्जेन्सी में घाते रहे वे।

ये यह भी कहना बाहुगा - इमर्जेन्सी के बाद के दो सालों में जितनी माला में विपक्ष के सवस्थी को, विपक्ष के प्रतिनिधियों को स्वान मिला है, उतनी माजा में पहले कभी भी नहीं निला । मेरे सामने भाकडे हैं-पिछले 4 मासी में, 1973 से 1977 तक कुल मिलाकर एक ही विपक्ष के सदस्य को बुलाया गया और वह शायद श्री एस0 एम0 बनर्जी वे । लेकिन 1977 के बाद भनेक विपक्ष के सदस्य को इरदर्शन पर भागन्तित किया गया और इसी प्रकार की बात रेडियो के लिये भी कही जा सकती है। लेकिन मैं यह बात अरूर कहना बाहगा कि पहली मीटिंग का जो मिनिट सर्कुबेट हुआ, जो सदन के टेबिल पर रखा बक्त भीर जिस में ये 17 नाम थे उस के सकुँवेशन से कुछ गलतफहनी जरूर वैदा हुई-इस बात की में स्वीकार करता हू और उसी गलतफहमी की दूर करने के लिए ही, जो बीसर। सर्जुलर समा पटल पर रका है, वह जारी किया गया उस के एक रेलेवेन्ट शंस की मैं वहां उद्वेत करना वाह्नवा---

"Government has been informed that the circulation of these minutes has created an impression that Government has black-listed a few persons from participation in the programme of AIR and TV. I am desired to clarify that the policy in this regard has been repeatedly stated by the Minister of Information and Broadcasting in Parliament and outside As briefly stated, the policy is that in order to restore to the media the credibility lost during the Emergency, it is imprative that vociferous advocates of the Emergency be kept out from political discussions and commentaries. It has been clarified that they could, however, be booked for programmes which were of a non-political character."

SHRI VASANT SATHE (Akola): Sir, if the contention of the Government is that whatever was done during the Emergency and because certain people were invited repeatedly on TV and Radio who spoke in favour of Emergency and, therefore, after the Emergency is over, and the so-called normalcy restored...

AN. HON. MEMBER: Why so-called?

SHRI VASANT SATHE: Because his behaviour of selecting and black-listing; few persons is a proof of your attitude of vendetta; your attitude of selecting a few and not allowing dissent or different views is all vendetta. You yourself decide who the guilty are. If you say that this media must be a free media, have you blacklisted Shri Balasaheb Deoras, your god-father? Have you blacklisted him? (Interruptions)

MR. SPEAKER: Unless he uses unparliamentary language, he has a right to say what he wants to say.

SHRI VASANT SATHE: Is the word "god-father" unparliamentary? I can't understand this. Enterruptions).

MR. SPEAKER: Unless a member uses unparliamentary expression, he

has a right to say what he wants to say.

SHRI YADVENDRA DUTT: Will you permit him to drag the name of a person who is not a member of the House? (Interruptions)

SHRI VASANT SATHE: The names of persons who have been blacklisted, are they Members of Parliament? But their names have been quoted here. (Interruptions)

MR SPEAKER Let him proceed. This should not be the behaviour of Parliament. You must have some norms in Parliament.

SHRI VASANT SATHE: Dr. A. M. Khusro, the Vice-Chancellor of the Aligarh Muslim University has been blacklisted. This very Government considers him honourable and respectable enough to be a member of the National Integration Committee of which the Prime Minister is the head. So, he is honourable; he is good; he is impartial otherwise. But for T. V. and Radio, the hon. Minister considers him to be a partial man and he is blacklisted.

Let me quote the Times of India. In its editorial, this is what it says:

"The Vice-Chancellor of the Aligarh Muslim University who has only recently been nominated to the National Integration Committee on which the Prime Minister himself presides and the guide-lines make "association". . .

What are the guide-lines? The guidelines have been circulated. The guidelines which have been circulated and read themselves show, what is the offence. The offence is, association with Mrs. Gandhi's 20-Point Economic Programme, not only Emergency. According to the guide-lines, even though who were vociferous associated of the 20-Point Economic Programme were also to be blacklisted and considered taboo.

This is what the Times of India says:

[Shri Vasant Sathe]

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"And the guidelines make 'association' with Mrs. Gandhi's 20-Point Programme which the RSS Chief, Mr. Deoras, praised, among others, in one of his letters to her during the Emergency, a ground for boycott by the media."

So, you are talking in two voices. You are not honest even to yourself. Your contention here is this.

This is what he says while giving the list:

"It was ensured both by DG, AIR, as well as DG, Doordarshan, that these persons, who were vociferous advocates of Emergency, are not being invited to their programmes, to maintain credibility of these media."

So, your credibility, at the very root, in the very statement, is destroyed by the very fact that, whereas you have picked and chosen, you have selected a few well-known persons in their own fields for being blacklisted, your own great man-the name has been quoted, no less a person than Sara Sangh Chalak, in whose parade Mr. Advani himself went wearing halfpant; I do not know whether Dr. Subramaniam Swamy wore half-pant or not. . . (Interruptions)-has not been. If Mr. Deoras who supported the 20point programme can be considered honourable and respectable, then by what stretch of imagination do you consider these 17 persons otherwise? That is my question. What are the criteria that you have applied? That is what I would like to know.

SHRI L. K. ADVANI: The hon. Member has asked no question. ..(Interruptions)

SHRI VASANT SATHE: What are the criteria that you have applied for this?

SHRI L. K. ADVANI: If all supporters of the Emergency were to be named, the list would run into hundreds. Therefore, it consists of only those who had been participating in

the AIR and TV programmes during the Emergency and who had been fully identified with all that went on in the Emergency, whether it was in the name of 20-point programme or whether it was in the name of forced sterilisation or whether it was in the name of MISA and other measures. Perhaps, Hitler's regime is know also for its 25-point programme. He used to have a 25-point programme. Very many of the measures included in the 25-point programme, individually, by themselves, had been allright, but the 25point programme as such became identified with the Third Reich and, therefore, it had an obnoxious odour. Therefore, all the persons who were identified with that obnoxious odour, I think, the Radio and the Doordarshan did well in deciding to blacklist them.

SHRI VASANT SATHE: He has not answered my question. What about Mr. Balasaheb Deoras? (Interruptions)

SHRI A. C. GEORGE (Mukandapuram): Even earlier I had a doubt, I had a suspicion, that our brilliant Minister for Information and Broadcasting had made some indepth study of the Hitler regime. Now he has really come out with that because he told us some details about Hitler's regime. Sir, our Information and Broadcasting Minister is a very sophisticated, very suave and slippery Minister which is proved just the same minute. In fact, it may come under the purview of a privilege issue. Look how slippery he is.

In the statement which he expects the Members to ordinarily read, he has said one thing. It is a very important issue. He said, "The Media were advised that such of the speakers as had come out enthusiastically in support of the emergency should ordinarily not be invited by Akashvani and Doordarshan for programmes of a political nature." Here he is adding the word 'ordinarily' which may indicate extra-ordinarily they may also be

invited for political discussion. Now, come to the third circular. It is a very interesting thing. The same Department, the same Minister-perhaps he has himself dictated it: I know he a dictator. This is what the third circular says, 'It is imperative that the vociferous advocates of emergency be kept out from political discussions and commentaries." Here, there is no word 'ordinarily'. Here, for the purpose of consumption of the Members, there is one thing in the first page and another in the fourth page. He thought after all we are illiterate men and may not go to the fourth page. In the first page he puts a very innocent word 'ordinarily'. He is even called a very innocent politician by the Times of India in a very sarcastic manner in their Editorial of the 20th. In the first page, he is saying 'ordinarily' they may not be invited which gives the feeling that after all he is such a literate gentleman end ordinarily may not be invited but extra-ordinarily he may be invited But in the detailed instructions he is saying 'No'.

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Sir, in the corridors of his Ministry and I think in knowledgeable circles, many people say L. K. Advani is a smiling Shukla. We have heard, Sir, about smiling Buddha, now people are saying he is a smiling Shukla, the same in a different form.

One thing, Sir. I was going through the debates in the Rajya Sabha as well as his performance here. . . I am not quoting. He is very cleverly avoiding certain words. He has got an inhibition against the word 'blacklist'. We know, the word over knows and I, with a limited nowledge of English, also know what 'blacklisting' means. Sir, a 'blacklist' is not printed on a black paper. It is printed on a white paper only but it is called blacklist when you are preventing somebody and you keep them out.

One thing, Sir. In the Parliamentary Consultative Committee meeting, Mr. Advant is reported to have said, There is no list like this. But last Monday, i.e. on the 19th, he has come out and

openly admitted that he has a list of 16 people. I have no particular brief for some of them but some of them. are really brilliant people. . .

AN HON. MEMBER: For example.

SHRI VAYALAR RAVI: You read it.

SHRI A. C. GEORGE: He said there is no blacklist. But, Sir, the general impression in the Ministry and among the knowledgeable people is that there are four lists. One is the black-list under which one may not ordinarily be invited but extraordinarily be invited. . .

SHRI SURATH BAHADUR SHAH (Kheri): Sir, is he putting questions or is he making a speech?...(Inter-tuptions)

SHRI VAYALAR RAVI Go to Bombay.

SHRI A. C. GEORGE. I am coming to my question, Sir.

Political commentators, political writers—they are not to be invited but they can be invited to other programmes. Is it for a discussion on poultry farming and bee keeping the political writers and commentators are to be invited? Are they to be invited for a discussion on needle-work?

AN HON. MEMBER: For a discussion on Shivambu.

SHRI A. C. GEORGE: One is the blacklist and the persons on the list may not be ordinarily invited. Then there is the grey list-where there is a umbra and a penumbra, a bit of shade, keep them on probation and if they perform well, they will be Then, there is a red list admitted. where they ordinarily or extra-ordinarily or under any circumstances will not be invited. But, over and above this, there is a very important list. That is the white and khaki list. . . (Interruptions) a particular colour which has a great resemblance—he must be knowing, he was wearing it even, Sir.

[Shri A. G. George]

Sir, his performance about saying first 'no' and then saying 'yes' whether it is black or wehther it is white and all these discriminations he makes shows that he has the great capacity to turn black into white and turn white into black. He has invited some of the responsible leaders and commentators in this country, to say, the minimum, that is utterly disgraceful.

Further, the comment is that his performance cannnot convince any fair minded person. Of course he is called an innocent politician. Sir, this black list, grey list, the white list, this khaki list all have to go if the credibility is to be established. What is the credibility there? Some of his senior ministers here who have never seen the turbans for the last forty years took turbans on loan or rent and were wearing in some of the meetings in the Boat Club here. T.V. was booming on that. But on 20th when the real agricultural workers, in lakhs and lakhs gathered over here, wearing borrowed turbans-they are the real wearers of the turbans-nothing is seen. This is the credibility. I suggest that the existence of the black list, grey list, red list and the khaki list should go.

SHRI L. K. ADVANI: Sir, there is no question. He has said this out of emotion. I would like to say that when I use the word 'ordinarily' in the statement, I mean that that is the advice that I have been giving to the media and that is the advice that they had been following also. This is of course factually correct that 17 names had been identified being among the people in the 'list'. Out of this, I notice that Dr. A. N. Khusro, Shrimati Shyamala Pappu, A. K Jain, D. R. Goyal, K. K. Misra, Vishun Dutt all of them had been invited during this period. If it had not been 'ordinarily', then, perhaps, I would have pulled them up. Thus the instruction and advice given to the media that they should ordinarily not be invited had been followed. (Interruptions) My reference to Hitler made the hon. Member say that, I have obviously studied Hitler's regime. I no doubt have. I have taken pains to study it particularly during the period of my detention. I have actually written a little piece 'A Tale of two Emergencies'. How parallel it is to compare what happened to that era and what has happened in Germany!

MR. SPEAKER: Mr. Sudheeran:

(Interruption) **

MR. SPEAKER: Don't record. Nothing will be recorded.

SHRI V. M. SUDHEERAN (Alleppey): Sir, it is widely complained even by the leading Janata stalwarts like Shri Madhu Limaye that under the guidelines of the Minister, the media not only is misused but it is being monopolised by R.S.S. It is in the statement made by the General Secretary of the Janata Party.

Sir, blacklisting is a clear warning to the political commentators, singers and academicians that if they do not toe the line of R.S.S., they will have to invite the anger of some of the Ministers including the Minister of Information and Broadcasting.

May I know from the Mintsier what is the subtle difference you draw between the censorship of the previous caucus and the blacklisting of the present caucus? There is a caucus even in the I&B Ministry under the leadersihp and chairmanship of Mr. Advani. Sir, the attitude of the present Minister and the former Minister shows that they are both sides of the same coin-no difference. Sir, in view of the admission of the Minister himself that he made a political interference to delete the names of a few political figures with whom he does not agree, is it not amply clear that to establish credibility of the media the whole set-up has to be brought under an autonomous corporation? What is the attitude of the present government regarding the implementation of the Verghese Committee in setting up an autonomous corporation and the media to be brought under this corporation?

^{**}Not recorded.

Rule 377

SHRI L. K. ADVANI; The question posed is about the Verghese Committee's recommendations and as the hon'ble Members are aware this House discussed that matter only in the last Session. Since then the government is busy processing the whole report and the deliberations and the views-points of the Members. (Interruptions)

I hope it will be possible for the government to introduce a bill for the conversion of A.I.R. into an autonomous corporation in this Budget Session.

12,45 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

TWENTIYTH REPORT AND MINUTES

SHRI JYOTIRMOY BOSU (Diamond Harbour); Sir, I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Public Undertakings (1978-79) on Structure of Boards of Management of Public Undertakings and other Allied Matters and Minutes (Hindi and English versions) of the sitting of the Committee relating thereto.

12.46 hrs.

METTERS UNDER RULE 377

 REPORTED ATR C TIES ON HARIJANS IN BIHAR.

नी राम बिलास पासवान (हाजीपुर) प्रध्यक तमहोबब, में सदन का ज्यान प्रकासन द्वारा हरिजनों के हस्ता नी बोर बीचना चाहता है। बिगत 17 दिसम्बर को पटना के एक पुलिस बिकारी द्वारा तीन हरिजनों की इतनी बैरहनी से पीटा गया कि ठकेता डोम की सकता हिरासत में ही नृत्यु हो गई तथा उस के सबी किसी तरह से बीवत हैं। बाद में उसन प्रक्रिकारों ने हिर्मिश्त की सांक पटना मैडिकल प्रस्थातल मेज विका । 19 दिसम्बर को जब हरिजन विवासियों को ठकेता की हरवा का पता चना, ती वे दोड़े वोड़े स्वर्गीय ठकेता की हरवा का पता चना, ती वे दोड़े वोड़े स्वर्गीय ठकेता की हरवा का पता चना, ती वे दोड़े वोड़े स्वर्गीय ठकेता की हरवा का पता चना, ती वे दोड़े वोड़े स्वर्गीय ठकेता की हरवा का पता चना करना चाहते हैं। 20

तारीख को छातो ने हत्याकाड के विरोध में जुनूस निकासा, जिस में राजधानी के हरिजन, मजदूर, महिलाये, बच्चे सभी तबके के मोग थे। वे सोग लाख को मुख्य मंत्री के पास से जाना चाहते थे। रास्ते में उक्त प्रधिकारी के प्रधाय के बस पर सी० धार० थी० एव उपस्थित प्रधाकारियों ने छात्रों को बुरी तरह यायम कर विया, नेकिन सततः सोग मुख्य मंत्री के पास पहुच गये। मुख्य मंत्री ने स्थय जा कर साज का पास पहुच गये। मुख्य मंत्री ने स्था जस कर मुखानिन किया। उन के कार्यवाही के धारवासन के बाद थी धणी तक इक्त खिकारी के खनाफ किसी तरह की कार्यवाही नहीं की गई।

युक तरफ खरकार कहती है कि जहां कही हरियनों पर जूक्स होगा, उस के लिये उस जिसे के जिसायनारी तथा एस॰ पी॰ को दोषी माना चायेगा। लेकिन दूसरी छोर जब एस॰ पी॰ स्वय निर्दोष हरिजन की हर्खा करता है तो सरकार तथा प्रशासन उसको बचा लेते हैं। मैं ने इस सम्बन्ध में माननीय प्रधान मली तथा विहार के गुक्य सबी को भी बहुत पहिले लिखित वय में सूचित किमा, लेकिन सभी तक उक्त प्रशासनारी को निम्नित नहीं किया गया क्योंकि सरकार के मबी से लेकर प्रशासन कुतक उक्त प्रशासनारों का सीसवाला है।

इसी तरह 11-3-79 के साप्ताहिक रविवार में स्वर्गीय श्री राघाकान्त घोबी (हरिजन), ग्राम पवसरबी, जिला सिवान (बिहार) की हत्या की खबर छपी है। पच्चरदी प्रचल कार्यालय के बढ़ा बाबू के जिस्से राधा हरिजन की धुलाई की मजदूरी के बारह नमें थे, जिस को देने से वह इन्कार करता था। जब बाद में बिगड़ कर राष्ट्रा हरिजन ने मजदूरी मागी, तो उस को उक्न बडा बाबु ने सबक सिकाने की बेतावनी दी । दो दिनो बाद अवेल कार्यालय के एक लिपिक के घर में चोरी हुई। इस बोरी की घटना से बढ़ा बाब को राखा से बदना सेने का सुनहरा मौका मिस गया। बडा बाब गबाह बने और उन्हों ने पुलिस को बताया कि राधा भीर उस के सबधी ने भोरी की है। बाद में राक्षि में पुलिस द्वारा राधा और उस के मतीने को गिरफ्तार कर प्रंचल कार्यालय लाया गया । प्रचल कार्यालय के मैदान में दोनो को बांध कर दो दिनो तक पिटाई चलती रही। इतना ही नही, उसकी उनलियों को भोते की छड से कुबला गया, योमबत्ती से जलाया गया धौर पाबाने के रास्ते से पेट में मिचीं का घोल बला गया। राधा वे च्हिला चिल्ला कर प्रार्थना की कि उसे गोली से भार वे. नेकिन इस तरह कष्ट दे कर न मारें। निर्देवतापूर्वक राधा की हत्या करवी गई। राधा के करल के इल्याम से बचने के लिये पुलिस ने अपने अनुकूल पोस्ट-मार्टम रिपोर्ट लिखवाई और राज़ि में ही सात को चला दिया । सिवान नगरपालिका कर्मचारी युनियन तथा महिला समाज द्वारा पुलिस के जिलाफ प्रदर्शन किया गया, से किन अभी तक किसी तरह की कार्रवाही नहीं की गई।

झाली के 'वैदिकल कालेज के एक हरिजन छाल राम प्रसाद को प्रधानाचार्य तथा पैयोलोजी विभाग के प्रध्यक्ष के व्यवहार हे तंब द्वा कर द्वारम हत्या पर विवज होंगा पड़ा । राम प्रसाद हनेता प्रवम स्थान